

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 282 of 2013

Dated : 12th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation and Distribution
Corporation Ltd. & Anr. .Respondent(s)**

Counsel for the Appellant (s) : Mr. Rahul Balaji
Counsel for the Respondent(s): Mr. R. Yashod Vardhan, Sr. Adv.
Mr. S. Vallinayagam

Appeal No. 283 of 2013

**Tamil Nadu Generating & Distribution
Corporation Ltd. ... Appellant(s)
Versus
PPN Power Generation Co. Pvt. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. R. Yashod Vardhan, Sr. Adv.
Mr. S. Vallinayagam
Counsel for the Respondent(s): Mr. Rahul Balaji

ORDER

We have heard the Learned Counsel for the parties in Appeal no. 282 of 2013. Written submissions have already been filed by the Learned Counsel for the Appellant after serving copy on the other side. The Learned Counsel for the Respondent is directed to file the written submissions on or before 7.4.2014 after serving copy on the other side.

Post the Appeal no. 283 of 2013 for further hearing on **15.04.2014 at**

Chennai Circuit Bench.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**